

### U.S. Attitude towards North-South Issue

3796. SHRI S. B. SIDNAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that there is a major shift in US attitude to North-South problems;

(b) whether negotiations still continue between the two countries with a view to make the October summit fruitful and the establishment of a more rational economic relationship between the North and the South; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Defining the principal features of the foreign policy of the Reagan Administration the US Secretary of State, Mr. Alexander Haig, said, on 11th August, 1981 that one of the four pillars of its foreign policy was "our (US) commitment to progress in the developing countries through peaceful change". Mr. Haig also stated that the US stands ready to assist the developing countries and participate in the North-South Dialogue. At the same time he remarked that "President Reagan recognises that the essence of development is the creation of additional wealth rather than the selective distribution or existing wealth from one part to another".

US policy on specific North-South issues is still evolving and, as such, it is not possible to comment on whether there has been any shift in that country's attitude to North-South problems.

(b) and (c). The Government of India are in touch with the Governments of other participating countries, including the USA, with a view to making the forthcoming restricted Summit meeting fruitful. There is general agreement that the meeting will be political in character, conducted in an open and informal atmosphere,

without a set agenda, providing for a frank meeting of minds on major issues of international economic co-operation for development. Consultation with other participants is continuing.

### U.S. Arms Sales Policy

3797. SHRI MADHAV RAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have noted any shift in US-arms sales policy in so far as the new policy directive signed by Mr. Reagan in the second week of July, 1981 had made no mention of the Human Rights considerations;

(b) if so, what is the Government's assessment about the nature and extent of such shift; and

(c) what is the likely impact thereof on the prospects of world peace?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Government are aware that the new US arms sales policy announced in July, 1981 marks a shift from the policy followed by the previous US Administration and also that the new arms sales policy does not make any specific mention of Human Rights considerations.

(b) It is the stated view of the US Administration that in order to retain maximum flexibility in terms of protecting US interests, their policy in this area should not be made subject to any limitations, and that arms transfers to friends and allies, complement American security commitments and serve important foreign policy objectives.

(c) Government have consistently upheld the crucial role of disarmament in bringing about a greater measure of peace and security in the world. An arms sales policy which might lead to a quantitative and qualitative increase in the availability of lethal weapons in various parts of the world can only be viewed by us with con-

cern. Government have noted, however, that the US Administration has, while, announcing its new arms sales policy, indicated that this should not be seen as heralding a period of unrestrained military transfers. The United States has also stated its interest in exercising restraint in arms transfers and its willingness to consider specific proposals directed towards this end.

**New Long Distance Trains proposed to be introduced**

3799. DR. KRUPASINDHU BHOI: Will the Minister of RAILWAYS be pleased to lay a statement showing:

(a) the details of new long distance trains proposed to be introduced from November, 1981;

(b) the names of the trains whose frequency of service is proposed to be increased from November, this year; and

(c) whether in order to meet the long pending demands of the people of Western Orissa Government would increase the frequency of Kalinga Express to 3 days in a week from November, 1981?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). There is no proposal to introduce any long distance train in new Time Tables to come into force from 1-10-1981. It is proposed to increase the frequency of 59/60 Gitanjali Express and 173/174 Himagiri Express.

(c) No.

**Employment of Former Foreign Secretaries with US Foundations**

3800. SHRI INDRAJIT GUPTA:  
SHRI KRISHNA CHANDRA-  
PANDEY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Shri Jagat Mehta and Shri Kewal Singh who recently retired from the post of Foreign Secretary are serving one or the other US foundations;

(b) if so, the details;

(c) whether they have taken permission;

(d) if so, when;

(e) whether it is a fact that two years have to elapse for a retired civilian to take up a private job; and

(f) if so, whether it is a fact that Shri Jagat Mehta has not complied with this requirement?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b): Yes, Sir, according to information available Shri Kewal Singh, formerly Foreign Secretary, has been a Visiting Professor of Political Science, at the college of Arts and Sciences, University of Kentucky, Lexington. Shri Jagat Mehta, also former Foreign Secretary, presently has a fellowship at the Woodrow Wilson International Centre, Washington, D.C.

(c) No, Sir, under the rules seeking prior permission was not required; but they kept the Ministry informed.

(d) Does not arise.

(e) Yes, Sir: under the CCS (Pension) Rules 1972 Government servants are required to take prior permission within a period of two years from the date of their retirement, in case they wish to accept commercial employment.

(f) This fellowship does not fall in the category of commercial employment.